

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF AUGUST, 2022 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
<b>CIVIL (MAIN) CASE :</b>												
1	RFA	25	3	0	5	0	1	0	0	0	6	22
2	MFA	3	0	0	0	0	0	0	0	0	0	3
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (EC)	2	0	0	0	0	0	0	0	0	0	2
5	FAO	4	0	0	0	0	0	0	0	0	0	4
6	ARB.P	7	1	0	0	0	4	0	0	0	4	4
7	ARB.A	5	5	0	0	0	0	0	0	0	0	10
8	MAT APP	23	4	0	10	0	0	0	0	0	10	17
9	FA	9	2	0	2	0	0	0	0	0	2	9
10	MAC APP	62	12	0	0	0	7	0	0	5	12	62
11	ITA	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	8	1	0	0	0	0	0	0	0	0	9
13	LA APP	116	0	0	0	0	17	0	0	0	17	99
14	CE.REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	33	10	0	0	0	14	0	0	0	14	29
16	REV.PET	13	10	0	1	0	1	0	0	0	2	21
17	Tr.P(C)	12	0	0	0	0	3	0	0	0	3	9
18	CONT.CAS(C)	59	19	0	4	0	18	0	0	0	22	56
19	CONT.APPL(C)	1	0	0	0	0	0	0	0	0	0	1
20	CA	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	0	0	0	0	0	0	0	0	0	0	0
22	WP(C)	634	121	0	7	0	45	0	0	0	52	703
23	WA	287	20	0	12	0	0	0	0	0	12	295
24	WP(C)(PIL)	20	1	0	2	0	0	0	0	0	2	19
25	WP(C)(CAT)	3	0	0	1	0	0	0	0	0	1	2
26	WP(C)(HC)	5	1	0	3	0	0	0	0	0	3	3
27	RSA/SA	65	2	0	0	0	5	0	0	0	5	62
28	SAO	2	0	0	0	0	0	0	0	0	0	2
29	CENTRAL EX.APP.	0	0	0	0	0	0	0	0	0	0	0
30	TEST CAS.	0	0	0	0	0	0	0	0	0	0	0
31	EL. PETN.	0	0	0	0	0	0	0	0	0	0	0
32	MFA(CUSTOMS ACT)	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>1398</b>	<b>212</b>	<b>0</b>	<b>47</b>	<b>0</b>	<b>115</b>	<b>0</b>	<b>0</b>	<b>5</b>	<b>167</b>	<b>1443</b>

<b>CIVIL (MISC) CASE :</b>												
33	CM.APPL	0	0	0	0	0	0	0	0	0	0	0
34	CAVEAT	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>CRL. (MAIN) CASE :</b>												
35	CRL.A (J)	38	5	0	0	0	0	0	0	0	0	43
36	CRL.A	23	4	0	0	0	2	0	0	0	2	25
37	CRL.REV.P	36	7	0	0	0	6	0	0	0	6	37
38	CRL.PETN	11	3	0	0	0	3	0	0	0	3	11
39	CRL.LP	6	5	0	0	0	3	0	0	0	3	8
40	CRL.REF.	0	0	0	0	0	0	0	0	0	0	0
41	CRL(D)REF.	3	0	0	0	0	0	0	0	0	0	3
42	TRP (CRL)	2	0	0	0	0	1	0	0	0	1	1
43	WP (CRL)	4	0	0	1	0	0	0	0	0	1	3
44	CONT.CAS (CRL)	1	1	0	0	0	0	0	0	0	0	2
45	AB	1	5	0	0	0	4	0	0	0	4	2
46	BA	3	4	0	0	0	6	0	0	0	6	1
<b>TOTAL</b>		<b>128</b>	<b>34</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>25</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>26</b>	<b>136</b>
<b>CRL (MISC) CASE :</b>												
47	CRL.M.APPL	0	0	0	0	0	0	0	0	0	0	0
48	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>GRAND TOTAL</b>		<b>1526</b>	<b>246</b>	<b>0</b>	<b>48</b>	<b>0</b>	<b>140</b>	<b>0</b>	<b>0</b>	<b>5</b>	<b>193</b>	<b>1579</b>

**HIGH COURT OF TRIPURA, AGARTALA**  
**DISPOSAL INFORMATION SYSTEM (DIS)**

STATEMENT SHOWING THE YEAR -WISE PENDENCY OF CASES AT THE END OF **AUGUST, 2022** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2014	2015	2016	2017	2018	2019	2020	2021	2022	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES :</b>											
1	RFA	0	0	1	1	0	0	2	4	14	22
2	MFA	0	0	0	0	0	0	0	0	3	3
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0
4	MFA (EC)	0	0	0	0	0	0	0	1	1	2
5	FAO	0	0	0	0	0	0	0	1	3	4
6	ARB.P	0	0	0	0	0	0	0	0	4	4
7	ARB.A	0	0	0	0	0	0	0	0	10	10
8	MAT APP	0	0	0	0	0	0	2	6	9	17
9	FA	0	0	0	0	0	0	0	1	8	9
10	MAC APP	0	0	0	0	0	0	0	18	44	62
11	ITA	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	0	0	0	0	0	0	0	0	9	9
13	LA APP	0	0	0	1	0	4	11	56	27	99
14	CE REF.	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	1	0	8	20	29
16	REV.PET	0	0	0	0	0	1	0	2	18	21
17	TRP (C)	0	0	0	0	0	0	0	0	9	9
18	CONT.CAS (C)	0	0	0	2	1	0	0	6	47	56
19	CONT.APPL (C)	0	0	0	0	0	0	0	0	1	1
20	CA	0	0	0	0	0	0	0	0	0	0
21	CO.PET	0	0	0	0	0	0	0	0	0	0
22	WP (C)	0	0	5	0	1	2	8	234	453	703
23	WA	0	0	1	1	4	1	44	138	106	295
24	WP (C) (PIL)	0	0	0	1	0	1	0	13	4	19
25	WP (C) (CAT)	0	0	0	0	0	0	2	0	0	2
26	WP (C) (HC)	0	0	0	0	0	0	0	0	3	3
27	RSA/SA	0	0	0	0	0	0	9	19	34	62
28	SAO	0	0	0	0	0	0	0	1	1	2
29	CENTRAL EX.APP.	0	0	0	0	0	0	0	0	0	0
30	TEST. CAS.	0	0	0	0	0	0	0	0	0	0
31	EL. PETN.	0	0	0	0	0	0	0	0	0	0
32	MFA (CUSTOMS ACT)	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>7</b>	<b>6</b>	<b>6</b>	<b>10</b>	<b>78</b>	<b>508</b>	<b>828</b>	<b>1443</b>

Sl. No.	CATEGORY OF CASES	2014	2015	2016	2017	2018	2019	2020	2021	2022	TOTAL PENDING
<b>CIVIL (MISC) CASE</b>											
33	CM.APPL	0	0	0	0	0	0	0	0	0	0
34	CAVEAT	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>CRL. (MAIN) CASE</b>											
35	CRL.A (J)	0	0	0	0	0	0	1	17	25	43
36	CRL.A	0	0	0	0	0	0	0	8	17	25
37	CRL.REV.P	0	0	0	0	0	0	0	14	23	37
38	CRL.PETN	0	0	0	0	0	0	0	0	11	11
39	CRL.LP	0	0	0	0	0	0	0	3	5	8
40	CRL.REF.	0	0	0	0	0	0	0	0	0	0
41	CRL (D) REF.	0	0	0	0	0	0	1	1	1	3
42	TRP (CRL)	0	0	0	0	0	0	0	0	1	1
43	WP (CRL)	1	0	0	0	0	0	0	2	0	3
44	CONT.CAS (CRL)	0	0	0	0	0	0	0	1	1	2
45	AB	0	0	0	0	0	0	0	0	2	2
46	BA	0	0	0	0	0	0	0	0	1	1
<b>TOTAL</b>		<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>46</b>	<b>87</b>	<b>136</b>
<b>CRL (MISC) CASE</b>											
47	CRL.M.APPL	0	0	0	0	0	0	0	0	0	0
48	CRL.MC	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>GRAND TOTAL</b>		<b>1</b>	<b>0</b>	<b>7</b>	<b>6</b>	<b>6</b>	<b>10</b>	<b>80</b>	<b>554</b>	<b>915</b>	<b>1579</b>